## FORM C

## SUBMISSION OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

14/08/2025

Monit

From
Punjab National Bank
ARMB Guwahati
1st Floor UBI Building Hem Baruah Road
Pan Bazaar Guwahati-781001

To Ashok Kumar Agarwala
The Interim Resolution Professional for Pride Coke Pvt Ltd Reg No.: IBBI/IPA-001/IP-P017673/2019-20/12755
AFA valid up to: 31.12.2025

Subject: Submission of claim and proof of claim.

Madam/Sir,

Punjab National Bank, hereby submits this claim in respect of the corporate insolvency resolution process of Pride Coke Pvt Ltd. The details for the same are set out below:

| Relevant Particulars |  |   |
|----------------------|--|---|
| (1)                  | (2)  | (3)   |
| 1.                   | Name of the financial creditor   | Punjab National Bank  |
| 2.                   | Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual)                            |   |
| 3.                   |  | ZS8350@PNB.CO.IN, CS8231@pnb.co.in  ARMB GUWAHATI, 1 <sup>ST</sup> FLOOR, UBI BUILDING, HEM BARUAH ROAD  PAN BAZAAR GUWAHATI-781001   |
| 4.                   | Details of claim, if it is made against corporate debtor as principal borrower:  (i) Amount of claim  (ii) Amount of claim covered by security interest, if any  (Please provide details of security interest, the value of the security, and the date it was given) | accrued up to 05.08.2025) ii) Rs368633002.37/- Security Details: 1. Land with total area 12 Bighas 3 Kathas of Amiyo Islary under Dag No. 99 of Patta No. 42 Situated at Sonapur Vill |